

आयकर अपीलीय अधिकरण, जयपुर न्यायपीठ, जयपुर
IN THE INCOME TAX APPELLATE TRIBUNAL,
JAIPUR BENCHES (SMC), JAIPUR

श्री रमेश सी शर्मा, लेखा सदस्य के समक्ष
BEFORE: SHRI RAMESH C SHARMA, ACCOUNTANT MEMBER

आयकर अपील सं./ITA No. 736/JP/2019
निर्धारण वर्ष / Assessment Year: 2010-11

Sita Ram Sharma, S/o- Jagdish Narayan Sharma, Bhorilal Pujari Ki Dhani, village- Goner, Jaipur.	बनाम Vs.	I.T.O., Ward 7(2), Jaipur.
स्थायी लेखा सं./जीआईआर सं./PAN/GIR No.: BPJPS 1286 R		
अपीलार्थी / Appellant		प्रत्यर्थी / Respondent

निर्धारिती की ओर से / Assessee by: None
राजस्व की ओर से / Revenue by : Shri P.P. Meena (JCIT)

सुनवाई की तारीख / Date of Hearing : 23/07/2019
उदघोषणा की तारीख / Date of Pronouncement : 23/07/2019

आदेश / ORDER

PER: R.C. SHARMA, A.M.

This is an appeal filed by the assessee against the ex parte order of Id.CIT(A)-3, Jaipur dated 13/03/2019 for the A.Y. 2010-11 in the matter of ex parte order passed U/s 144/147 of the Income Tax Act, 1961 (in short, the Act).

2. No body has appeared on behalf of the assessee in spite of service of notice. From the record, I found that the assessee had not appeared before the A.O. even after giving so much opportunity, therefore, the

A.O. finally passed order U/s 144 of the Act. I found that even before the Id. CIT(A) in spite of giving so much opportunities, no body appeared before him on behalf of the assessee, accordingly, the Id. CIT(A) has dismissed the appeal of the assessee. Even in respect of merits of the addition, I found that the addition was made on account of cash of Rs. 11,63,500/- found to be deposited in the bank account maintained with ING Vasya Bank, C-Scheme, Jaipur. Nothing was placed before me so as to persuade me to deviate from the findings so recorded by the A.O.. Accordingly, I do not find any infirmity in the addition so made in respect of cash deposit in the bank account. The source of could not be explained by the assessee.

3. In the result, appeal of the assessee is dismissed.

Order pronounced in the open court on 23rd July, 2019

Sd/-
(रमेश सी शर्मा)
(RAMESH C SHARMA)
लेखा सदस्य / Accountant Member

जयपुर / Jaipur
दिनांक / Dated:- 23rd July, 2019

*Ranjan

आदेश की प्रतिलिपि अग्रेषित / Copy of the order forwarded to:

1. अपीलार्थी / The Appellant- Shri Sita Ram Sharma, Jaipur
2. प्रत्यर्थी / The Respondent- The I.T.O., Ward 7(2), Jaipur.
3. आयकर आयुक्त / CIT

4. आयकर आयुक्त(अपील)/The CIT(A)
5. विभागीय प्रतिनिधि, आयकर अपीलीय अधिकरण, जयपुर/DR, ITAT, Jaipur
6. गार्ड फाईल/ Guard File (ITA No. 736/JP/2019)

आदेशानुसार/ By order,

सहायक पंजीकार/Asst. Registrar